

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-119/2001/9259 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the <sup>th</sup> 12 September, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJL/7004/2024 Dated 10.09.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail long vacation from 07.10.2024 to 20.10.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 06.10.2024 till the morning of 21.10.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-119/2001/9258 - 9259 /A, dated** , 12-09-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*